

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II  
(through web-based video conferencing platform)**

**Item 22**

**IA No. 2215/23  
In  
CP(IB) No. 486/Chd/Hry/2019  
(Admitted)**

**Under Section 10, & 54(1) IBC 2016**

**In the matter of:-**

Sainsons Pulp and Papers Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned  
to 01.12.2023.

Sd/-

**Court Officer**

October 30, 2023  
mamta